

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 13.02.2023 TO 19.02.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	15/02/2023	page:81-86, 340, 364, not clear, cut (typed copy required)	Ashutosh
2	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	15/02/2023	page:196 not clear,	Ashutosh
3	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	15/02/2023	court fee and advocate welfare has been misplaced paste on blank side of Vakalatnama, etc	Ashutosh
4	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	15/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
5	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	15/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
6	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	15/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish

7	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	15/02/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry remove double page numbering,etc	Ashish
8	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	15/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy PAGE NUM not mention, etc contact to registry remove double page numbering,etc	Ashish
9	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	15/02/2023	25rs advocate welfare missed on vakalatnama,etc remove double page numbering,etc	Ashish
10	6/12/2022	Company Petition IB (IBC)	710102100642022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	15/02/2023	page:63 not clear, etc	SANGEETA BOHRA
11	7/12/2022	Company Petition (Companies Act)	710102101062022		VIKAS MITTAL VS ASHOKA VINIYOGA LTD	Sec. 241(1),Sec. 242(4)	14/02/2023	Pgs missed 291, pgs not clear 327,340,345,350,355	Samridhi
12	28/12/2022	Company Petition IB (IBC)	710102107462022		THE BANK OF MAHARASHTRA LIMITED VS NAVINDER SINGH SOIN	Section 95(1)	15/02/2023	cover pages sign missed, page:94-96, 131, 139, 181, 241, 255-269 not clear, etc	SUNNY
13	28/12/2022	Company Petition IB (IBC)	710102107512022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Section 95(1)	15/02/2023	affidavit back dated, page:95-97, 132, 140, 181, 247-261 not clear, etc	SUNNY
14	30/12/2022	Company Appeal(Companies Act)	710102107842022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Sec 252 (3)	15/02/2023	Coucil detail missed in master index, income tax advance service missed, nclt form 12 missed	RAVI CHOPRA
15	2/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102000442023		LEO ELECTRODS PRIVATE LIMITED VS MW WIRETEC PRIVATE LIMITED	Sec. 230-232 - Second Motion	15/02/2023	Council sign missed in master index, pg no 4 missed, pgs not clear 69,81,230,231, vakaltnama missed	VIJAY
16	3/1/2023	Company Petition IB (IBC)	710102000962023		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	15/02/2023	page:168-176, not clear , index missed in pdf 2, etc	Samarendra
17	3/1/2023	CA(A) Merger and Amalgamation(Companies Act)	710102000922023		AKG EXTRUSIONS PRIVATE LIMITED VS GARDENIA INDIA LIMITED	Sub-section (l) of section 230	15/02/2023	List of dates & events missed pgs not clear 64 to 66,252,253 to 259,263,264,289,290,467,540,545,732 pgs missed 291 to 415, volume 3 separate index missed, pgs cut 464	PARVEEN RASTOGI

18	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	15/02/2023	memo of parties sign missed, page:94-96, 131, 139, 180-181, 229, 235, 243-257, not clear, estamp paper missed with affidavit of service, etc	SUNNY
19	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	15/02/2023	memo of parties sign missed, page:94-97, 132, 140, 181-182, 235, 249-263 not clear, etc	SUNNY
20	17/01/2023	Company Petition IB (IBC)	710102007602023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS RAMAKANT UPADHYAY	Section 95(1)	16/02/2023	deponent sign missed page:37-38,	Harish Taneja
21	16/01/2023	Company Petition (Companies Act)	710102006952023		HIGHWAYMEN PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Caveat Application	15/02/2023	Wrong case type select	ASHUTOSH
22	19/01/2023	Company Petition IB (IBC)	710102008272023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	14/02/2023	jurisdiction punjab	ASHUTOSH
23	19/01/2023	Company Appeal(Companies Act)	710102008482023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec 252 (1)	15/02/2023	kindly upload only one final petition &&& remove extra documents and serve to delhi dcit cell delhi high court for income tax	MOHD NAZIM KHAN
24	10/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	14/02/2023	Wrong case type select,link 2nd motion with 1st motion,small font 107 to 113,116 to 119,175 to 185, e stamp and affidavit not notarize from pg no 242 to 249	Gaurav
25	25/01/2023	Company Petition IB (IBC)	710102010312023		AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	14/02/2023	multiple petition uploaded, remove multiple petition, etc	Rishi Sehgal
26	25/01/2023	Company Appeal(Companies Act)	710102010332023		AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 252 (3)	13/02/2023	NCLT name missed on cover pgs , pgs cut 51,53, pgs not clear 154,155,156,159,314 to 526,	Abdul
27	29/01/2023	Company Petition (Companies Act)	710102011372023		GREEN VALLEY JATRO-ENERGY PRIVATELIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 252 (1)	14/02/2023	Wrong case type select, 25rs welfare &&& 3rs court fees missed in vakaltnama	ASHISH
28	29/01/2023	Company Petition (Companies Act)	710102011382023		GEM INFO SOLUTIONS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 252 (1)	14/02/2023	Wrong case type select,council sign missed in last pg of petition, 25rs welfare &&& 3rs court fees missed in vakaltnama	ASHISH
29	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 252 (3)	14/02/2023	Wrong case type select	ASHISH
30	29/01/2023	Company Petition (Companies Act)	710102011412023		UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Sec. 242(4)	17/02/2023	Pg no,205 223,225,226,228,349 missed, pgs not clear 251, master data not matched from respondent	KNM & Partners
31	30/01/2023	Company Petition (Companies Act)	710102011692023		UPPAL HOUSING PRIVATE LIMITED VS UMANG NOIDA SEZ PRIVATE LIMITED	Sec. 242(4)	17/02/2023	Master data not matched from respondent, pgs not clear 155 to 206,276 to 294	KNM & Partners

32	29/01/2023	Company Petition (Companies Act)	710102011402023		GANDHARVA HOLDINGS LIMITED VS UMANG NOIDA SEZ PRIVATE LIMITED	Sec 252 (1)	14/02/2023	Wrong case type select,council sign missed in last pg of petition, pgs not clear 56,58,72,73,78	ASHISH
33	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	15/02/2023	page:54, not clear 5rs welfare missed,etc	DHARMESH KOTADIA
34	2/2/2023	Company Petition IB (IBC)	710102012532023		C B M INDUSTRIE PRIVATE LIMITED VS RAMBO ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	15/02/2023	volume wise index missed, remove double numbering on every pages of pdf . etc contact to registry,	Kartik
35	2/2/2023	Intervention Petition (IBC)	710102012602023		CANARA BANK VS M/S. VAYAM TECHNOLOGIES LIMITED	Sec 60(5)	17/02/2023	case type wrong and section wrong and brief of synopsis and list of date events missing	Ichchha Kalash
36	6/2/2023	Company Petition IB (IBC)	710102013502023		CAPITAL CONSTRUCTIONS PVT LTD VS METSO OUTOTEC INDIA PRIVATE LIMITED	IBC Under Sec 9	14/02/2023	page:49, 52, 55, 56, not clear,	Vinay
37	6/2/2023	Company Petition (Companies Act)	710102013652023		ALLAUDDIN VS S.M.T. BEARINGS PVT. LTD.	Sec. 241(1),Sec. 242(4)	13/02/2023	Fees missed of section 241,242, council sign missed in master index, no sign in every pgs of petition,e stamp missed with supporting affidavit and notarize it,AoA missed of respondent, pgs cut 72 and not clear, pgs not clear 80, 25rs welfare &&& 3rs court fees missed in vaklatnama, serve the petition to all respondent, merge in one pdf after that upload the petition	Harshit Gupta
38	7/2/2023	Company Petition IB (IBC)	710102013962023		NAVEEN SANGARI & ANR VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14/02/2023	page:61, 158, 206, 207, not clear, etc,	Nithin
39	7/2/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102014002023		MAHIMA DISTRIBUTERS PRIVATE LIMITED VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/02/2023	Main case no missed on cover pgs,vaklatnama missed,	RISHABH JAIN
40	6/2/2023	Company Petition IB (IBC)	710102013622023		MR. SANCHIT ALAGH VS STATE BANK OF INDIA	Section 94(1)	14/02/2023	page:71-94 not clear, etc	RAKESH KUMAR
41	6/2/2023	Company Petition IB (IBC)	710102013602023		MR. GUNNIT SINGH ALLAGH VS STATE BANK OF INDIA	Section 94(1)	14/02/2023	page:83-95 not clear, 25rs advocate welfare missing	RAKESH KUMAR
42	7/2/2023	Company Petition (Companies Act)	710102013912023		REGISTRAR OF COMPANIES VS M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013	14/02/2023	Wrong section select, e stamp missed with supporting affidavit,pgs cut 64, pgs not clear 88,90,102,108,109,209 to 211,215,216,219,223 to 225,230,235,264 to 269,271,272,276 to 284,438,503 to 506,511,513,515 to 520,544 pg no 313,379 to 388 missed, wrong pagination after pg no 378, remove section 273 application from petition,	Kamal
43	9/2/2023	Company Petition IB (IBC)	710102014762023		B L KASHYAP AND SONS LIMITED VS REMIGATE INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	16/02/2023	page:68-69 , 71-76, not clear, etc	ANUBHA GOEL

44	8/2/2023	Company Appeal(Companies Act)	710102014412023		B L KASHYAP AND SONS LIMITED VS REMIGATE INFRADEVELOPERS PRIVATE LIMITED	Sec 252 (3) - By Government Body	15/02/2023	No sign in every pgs of petition,pgs not clear 71, roc advance service missed, true copy sign missed in annexuress	EASHA KADIAN
45	3/2/2023	Contempt Petition (IBC)	710102012982023		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Application under any other provisions- IBC	13/02/2023	wrong section technically	M.S.Vishnu Sankar
46	8/2/2023	Company Appeal(Companies Act)	710102014422023		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Sec 252 (3) - By Government Body	15/02/2023	No sign in every pgs petition, pgs not clear 76 to 79, roc advance service missed, true copy sign missed in annexuress	EASHA KADIAN
47	8/2/2023	Company Petition (Companies Act)	710102014252023		SOHO LIMITED VS WISDOM TREE FOUNDATION	Sec. 241(1)	15/02/2023	Fees missed of sections 213,242,244,422,447,448, pgs not clear 164,165,177 to 192, 201 to 210,388,603 to 619, pgs in hindi 622,626,631,632,633, 3rs court fees missed in vakaltnama	SHREE PRAKASH SINHA
48	8/2/2023	Company Appeal(Companies Act)	710102014382023		SOHO LIMITED VS WISDOM TREE FOUNDATION	Sec 252 (1)	15/02/2023	Merge in one pdf after that upload the petition, incomplete documents uploaded	AMRENDRA
49	8/2/2023	Company Petition IB (IBC)	710102014362023		B.S. ENTERPRISES VS DHANI HEALTHCARE LIMITED	IBC Under Sec 9	16/02/2023	page:74 blur,	SIDDHARTH BAMBHA
50	8/2/2023	Company Petition IB (IBC)	710102014352023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	IBC under Sec 7	16/02/2023	volume wise index missed, counsel details missed with sign in index and memo of parties, page numbering missed after page:18, 186, page:163-178, 181-183, not clear, 25rs advocate welfare missed on vakalatnama, sign missed on last 2 pages of 2nd volume, etc	Vigil
51	8/2/2023	Company Petition IB (IBC)	710102014242023		VAVE INDIA ENERGY SOLUTIONS PRIVATELIMITED VS EASTMAN AUTO & POWER LIMITED	IBC Under Sec 9	16/02/2023	page:275-277, 294-297, 329, 333, 411-467, not clear	R JAWAHAR LAL
52	9/2/2023	Company Appeal(Companies Act)	710102014892023		VAVE INDIA ENERGY SOLUTIONS PRIVATELIMITED VS EASTMAN AUTO & POWER LIMITED	Sec 252 (1) - By Government Body	17/02/2023	E stamp missed with supporting affidavit,pgs not clear 30 to 36	Pratyaksh Gupta
53	8/2/2023	Company Petition IB (IBC)	710102014162023		NORTH INDIAN FOODS PRIVATE LIMITED VS EASTMAN AUTO & POWER LIMITED	IBC Under Sec 10	16/02/2023	page:66-72 not clear,	VINOD KUMAR CHAURASIA
54	8/2/2023	Company Petition IB (IBC)	710102014222023		UNION BANK OF INDIA VS MRS. ITI AGARWAL	Section 95(1)	16/02/2023	page:61, 69, 70, 119, 202, 208, 298, 299, 306,341, not clear, 25rs advocate welfare missed, etc	EKTA CHOUDHARY
55	8/2/2023	Company Petition IB (IBC)	710102014482023		AVON MARKTRADE PRIVATE LIMITED VS MRS. ITI AGARWAL	IBC Section 59	16/02/2023	page:132-135, 139, wrong arrange, page:137 translation, page:170 not clear, etc	Karuna
56	8/2/2023	Company Petition IB (IBC)	710102014142023		SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS MR. ADITYA KUMAR JAJODIA	Section 95(1)	16/02/2023	page:39, 322-320, 336-352, 409-411, 414-417, 420-421, 423, not clear, page:430 translation, proof of service missed, etc	Anirban

57	9/2/2023	Company Petition IB (IBC)	710102014792023		STATE BANK OF INDIA VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LIMITED	IBC under Sec 7	16/02/2023	page:65-68, 295-297., 376-379, 390-394, 457-460, not clear, page:710-711, 717-718, 1051, translation, etc	SIDDHARTH SANGAL
58	9/2/2023	CA(A) Merger and Amalgamation(Companies Act)	710102014842023		STARLA MEDIA PRIVATE LIMITED VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LIMITED	Sub-Section (1) Of Section 66.,Sec. 230-232, Sec 234	16/02/2023	Pg no 169,172 missed	Rajeev K Goel
59	9/2/2023	Company Appeal(Companies Act)	710102014642023		STARLA MEDIA PRIVATE LIMITED VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LIMITED	Sec 252 (1) - By Government Body	16/02/2023	E stamp missed with supporting affidavit, pgs not clear 31 to 33, pgs missed 41, roc advance service missed	Pratyaksh Gupta
60	9/2/2023	Company Appeal(Companies Act)	710102014622023		STARLA MEDIA PRIVATE LIMITED VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LIMITED	Sec 252 (1) - By Government Body	16/02/2023	E stamp missed with supporting affidavit, pgs not clear 31 to 36, roc advance service missed	Pratyaksh Gupta
61	10/2/2023	Contempt Petition(Companies Act)	710102015202023		VINAY KUMAR AGGARWAL VS M/S UNIWORLD BUILDERS PRIVATE LIMITED	Sec 425	13/02/2023	Synopsis/list of dates & events missed, pg no 10 & 11 in one page mentioned,pg no 14 missed,vakaltnama missed, tc not allowed write full form	Harsh Pratap Shahi
62	12/2/2023	Company Petition (Companies Act)	710102015442023		DR. AMIT CHOUDHARY VS NESTIVA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15/02/2023	E stamp missed with supporting affidavit, pgs not clear 38,39,52,53,242,259 to 261,280,281,288,289,297 to 299, true copy stamp missed in annexure,pgs missed 161 to 162, pgs curt 168,169 to 180,267 to 274,volume 2 index missed,3rs court fees missed in vakaltnama	ACHINTYA TIWARI
63	12/2/2023	Company Petition IB (IBC)	710102015462023		ARTI SECURITIES AND SERVICES LIMITED VS DUXTON HILLS BUILDER PRIVATE LIMITED	IBC under Sec 7	15/02/2023	page:19 24-28 , 31, 35, 42, 52-54, 56, not clear,etc	Palash Singhai
64	13/02/2023	Company Petition IB (IBC)	710102015622023		COVET FINANCIAL SERVICES PRIVATE LIMITED VS FRUGAL DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	15/02/2023	page:22, 37, not clear , true copy sign missed on every pages of annexures, etc	Palash Singhai
65	14/02/2023	Company Petition IB (IBC)	710102015772023		SAIVI FINANCE PRIVATE LIMITED VS FUSION CONBUILD PRIVATE LIMITED	IBC under Sec 7	15/02/2023	page:18-19, 22-47, 81, 83-90, 95-96, 101-103, 106-122, not clear, 1rs court fee missed,etc	Shubham Jain
66	9/2/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS FUSION CONBUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	14/02/2023	Wrong section select, pgs not clear 175,181,199,278,299,314 to 316,339, pg no 353 repeated, scheme missed	Mukun Arora
67	5/8/2022	Interlocutory Application (I.B.C)	710102063912022	/()	SPENTA ENCLAVE PRIVATE LIMITED VS NEMI LANDMARKS PRIVATE LIMITED	Sec 60(5)	14/02/2023	wrong file	Purazar
68	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	15/02/2023	Section Wrong According your pdf please choose Application under any other provisions- IBC	Davesh Bhatia
69	15/12/2022	Interlocutory Application (I.B.C)	710102103502022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Sec 60(5)	14/02/2023	page No.38,39,40 not clear need to true copy on every pages on annexure	Anurag

70	29/12/2022	Interlocutory Application (I.B.C)	710102107772022		NIRMALA SINGH VS MUKESH GUPTA	Sec 60(5)	13/02/2023	main case not link with application and merge into one pdf	vikas
71	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS MUKESH GUPTA	Application under any other provisions- IBC	15/02/2023	please memo party arrange before application in index and in application memo party incomplete please arrange affidavit after application	Rajiv Malik
72	4/1/2023	Interlocutory Application (I.B.C)	710102001492023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS MUKESH GUPTA	Rule 154 (1)	16/02/2023	Pg-34 missed	Guishan Gaba
73	4/1/2023	Interlocutory Application (I.B.C)	710102001412023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS MUKESH GUPTA	Sec 60(5)	13/02/2023	properly upload single pdf	Sanjeev
74	4/1/2023	Interlocutory Application (I.B.C)	710102001432023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS MUKESH GUPTA	Application under any other provisions- IBC	13/02/2023	properly upload single pdf	Sanjeev
75	10/1/2023	Interlocutory Application (I.B.C)	710102003202023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS MR. ASHOK AGARWAL	Application under any other provisions- IBC	15/02/2023	section wrong according pdf please choose Application under any other	PRABHAKAR KUMAR
76	14/01/2023	Interlocutory Application (I.B.C)	710102005782023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (1ST PROGRESS REPORT_RELIABLE FINANCE) VS MR. ASHOK AGARWAL	Application under any other provisions- IBC	16/02/2023	affidavit and stamp paper address mismatch	MOHD NAZIM KHAN
77	15/01/2023	Interlocutory Application (I.B.C)	710102006122023	COMPANY PETITION IB (IBC)/461(PB)2017	SUKHDEV MADNANI (LIQUIDATOR OF SHILPI CABLES PVT LTDS) VS MR. ASHOK AGARWAL	Application under any other provisions- IBC	16/02/2023	page number 11-13 missed	SUKHDEV MADNANI
78	15/01/2023	Interlocutory Application (I.B.C)	710102006182023	COMPANY PETITION IB (IBC)/445(ND)2020	JASODA GULLIYA VS MR. ASHOK AGARWAL	Application under any other provisions- IBC	13/02/2023	PAGE NO CLEAR 9,10 NOT CLEAR	SUMAN KUMAR VERMA
79	16/01/2023	Interlocutory Application (I.B.C)	710102007002023	COMPANY PETITION IB (IBC)/462(PB)2022	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Sec 60(5)	17/02/2023	Main Case Wrong in Affidavit	vijay
80	16/01/2023	Restoration Application (Companies Act)	710102006932023	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Application under any other provisions	13/02/2023	please mention main case in pdf	RAJIV
81	19/01/2023	Interlocutory Application (I.B.C)	710102008522023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/02/2023	true copy missing in annexure page	RAGHAV CHADHA
82	20/01/2023	Interlocutory Application (I.B.C)	710102008732023	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	17/02/2023	Section Wrong According your PDF	Darshan
83	22/01/2023	Interlocutory Application (I.B.C)	710102009552023	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS MANOJ KULSHRESTHA	Sec 60(5)	13/02/2023	wrong doc as per advocate at nclt	Hardik Khatri
84	21/01/2023	Company Application(Companies Act)	710102009442023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH NGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions	13/02/2023	JURISDICTION ISSUE MATTER WILL FILE IN JAIPUR BENCH	Vipul Ganda
85	24/01/2023	Interlocutory Application (I.B.C)	710102010102023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS SUKH NGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions- IBC	16/02/2023	pdf not clear please upload clear pdf	Sajeve Bhushan Deora
86	28/01/2023	Interlocutory Application (I.B.C)	710102011122023	COMPANY PETITION IB (IBC)/3083(ND)2019	ADTV COMMUNICATIONS PRIVATE LIMITED VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	14/02/2023	Memo party Missing and Sign Missed in Application	Siddharth Bhatli
87	28/01/2023	Interlocutory Application (I.B.C)	710102010922023	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KHOLI RESOLUTION PROFESSIONAL VS VISHA BHAMBRI	Application under any other provisions- IBC	14/02/2023	320-321,323-324, not clear page	ABHISHEK
88	28/01/2023	Company Application(Companies Act)	710102011192023	COMPANY PETITION (COMPANIES ACT)/165(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	Page No. 11-12 Page Not Clear	Archana Lakhotia

89	28/01/2023	Company Application(Companies Act)	710102011222023	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	Page No. 11-12 Page Not Clear	Archana Lakhotia
90	30/01/2023	Interlocutory Application (I.B.C)	710102011652023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SHYAM SEHGAL & OTHERS	Application under any other provisions- IBC	16/02/2023	section wrong according your pdf please choose Application under any other provisions- IBC	Rakesh Kumar Jindal
91	31/01/2023	Interlocutory Application (I.B.C)	710102011732023	COMPANY PETITION IB (IBC)/1164(ND)2019	RAVI BANSAL VS SHYAM SEHGAL & OTHERS	Application under any other provisions- IBC	15/02/2023	page number 98-105,110, not clear page	Ravi
92	28/01/2023	Company Application(Companies Act)	710102011242023	COMPANY PETITION (COMPANIES ACT)/189(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	11-12,15-16 not clear page	Archana Lakhotia
93	30/01/2023	Company Application(Companies Act)	710102011472023	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	11-12 page not clear	Archana Lakhotia
94	30/01/2023	Interlocutory Application (I.B.C)	710102011612023	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA RP (APPLICATION UNDER SECTION 66) VS SHAILENDRA AGARWAL	Application under any other provisions- IBC	15/02/2023	section wrong according your pdf affidavit and stamp paper mismatch	Nilotpal Shyam
95	28/01/2023	Company Application(Companies Act)	710102011232023	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	Page No. 11-12 Page Not Clear	Archana Lakhotia
96	31/01/2023	Company Application(Companies Act)	710102011842023	COMPANY PETITION (COMPANIES ACT)/67(ND)2021	KAMLESH SHARMA VS DRG WELLNESS PVT LTD & ORS	Rule 11 of NCLT	13/02/2023	main case not mention in memo party	aaryan sharma
97	29/01/2023	Interlocutory Application (I.B.C)	710102011282023	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL VS DRG WELLNESS PVT LTD & ORS	Application under any other provisions- IBC	14/02/2023	Page No. 388, 395,400 , 407, Need to English Translate copy and Page No. 399 , 401-406 382, 384, 385 , Page Not clear double pagination not allowed	ABHISHEK
98	28/01/2023	Restoration Application (IBC)	710102011202023	COMPANY PETITION IB (IBC)/138(ND)2020	ARUN MITTAL VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	14/02/2023	technically wrong section	SANGEETA BOHRA
99	1/2/2023	Interlocutory Application (I.B.C)	710102012312023	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL LIQUIDATOR ONE WORLD TRAVEL SOLUTIONS LTD VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	14/02/2023	need to secretly both file application and report	Rajiv kumar
100	1/2/2023	Interlocutory Application (I.B.C)	710102012302023	COMPANY PETITION IB (IBC)/11(ND)2021	SKYSTEP TRADING LTD. VS SANCO INDUSTRIES LIMITED	Sec 60(5)	14/02/2023	court fee missed @ 1 rs	Pankaj
101	1/2/2023	Interlocutory Application (I.B.C)	710102012292023	COMPANY PETITION IB (IBC)/304(ND)2022	URBTECH XAVIERS WELFARE SOCIETY VS MR. DEVENDRA UMRao RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/02/2023	Affidavit Back Date affidavit and stamp paper address mismatch	Arvind Garg
102	28/01/2023	Company Application(Companies Act)	710102011212023	COMPANY PETITION (COMPANIES ACT)/164(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	page 11-12, not clear page and	Archana Lakhotia
103	1/2/2023	Interlocutory Application (I.B.C)	710102012392023	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA (APP U/S 30(6)_ APPROVAL FOR RESOLUTION PLAN) VS ANJU SAHNI	Sec 30	15/02/2023	case title wrong affidavit and address mismatch	Nilotpal Shyam
104	3/2/2023	Interlocutory Application (I.B.C)	710102012722023	COMPANY PETITION IB (IBC)/681(ND)2022	PRADEEP KUMAR KABRA INTERIM RESOLUTION PROFESSIONAL OF M/S. TECHNOfAB ENGINEERING LIMITED REGN. NO. IBBII/PA/001/IP- P01104/2017-2018/11790 VS ANJU SAHNI	Application under any other provisions- IBC	15/02/2023	253 to 271 page true copy missed	RAVI RAGHUNATH

105	28/01/2023	Company Application(Companies Act)	710102011262023	COMPANY PETITION (COMPANIES ACT)/198(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	Page No. 11-12 Page Not Clear	Archana Lakhotia
106	28/01/2023	Company Application(Companies Act)	710102011252023	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	14/02/2023	Page No. 11-12 Page Not Clear	Archana Lakhotia
107	2/2/2023	Interlocutory Application (I.B.C)	710102012442023	COMPANY PETITION IB (IBC)/708(ND)2022	DEEPAK MITTAL VS ANJU SAHNI	Application under any other provisions- IBC	14/02/2023	main case wrong in pdf	CA. Reshma Mittal
108	6/2/2023	Interlocutory Application (I.B.C)	710102013412023	COMPANY PETITION IB (IBC)/449(PB)2019	BANK OF BARODA VS SH. ASHISH SINGH RP OFPIYUSH COLONISERS LIMITED	Sec 60(5)	14/02/2023	wrong section and case type wrong, contact to registry, etc	Sougat Sinha
109	3/2/2023	Interlocutory Application (I.B.C)	710102012772023	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS ZUBERI FIBRES PRIVATE LIMITED	Regulation 33	15/02/2023	page number 31-32,35,37,62,65,127,132, not clear page and double page numbering	ASHOK
110	7/2/2023	Company Application(Companies Act)	710102014082023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED VS ZUBERI FIBRES PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/02/2023	Wrong case type select,remove compliance affidavit from dms	RUPESH AGARWAL
111	6/2/2023	Interlocutory Application (I.B.C)	710102013702023	COMPANY PETITION IB (IBC)/2590(ND)2019	UNION BANK OF INDIA VS ZUBERI FIBRES PRIVATE LIMITED	Sec 60(5)	15/02/2023	section wrong according your pdf	Prateek Kushwaha
112	7/2/2023	Interlocutory Application (I.B.C)	710102013902023	COMPANY PETITION IB (IBC)/375(PB)2018	MR GAGANDEEP SINGH MANAKTALA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	16/02/2023	STAMP DUTY PAY IN HARAYANA	Vikas Kumar
113	9/2/2023	Interlocutory Application (I.B.C)	710102014532023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13/02/2023	Page No. 174, 180-184, 219, 229-231, 241-256, Page Not clear	ABHISHEK
114	9/2/2023	Interlocutory Application (I.B.C)	710102014882023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGARWAL VS GIRISH CHANDER JOSHI	Sec 60(5)	13/02/2023	IB Not Mentioned in Main Case	AKSHAY PETKAR
115	8/2/2023	Interlocutory Application (I.B.C)	710102014132023	COMPANY PETITION IB (IBC)/24(PB)2022	KOTAK MAHINDRA BANK LIMITED VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED.	Sec 60(5)	13/02/2023	Volume Wise Index and Page No. 165 Pagination Wrong Arrange and 165-166, Need to English Translate Copy	Dhruv Gupta
116	10/2/2023	Interlocutory Application (I.B.C)	710102014912023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS THREE C INFRA PRIVATE LIMITED	Application under any other provisions- IBC	13/02/2023	Page No 181, 187-191, 226, 254-263, Page Not clear	ABHISHEK
117	10/2/2023	Restoration Application (IBC)	710102015132023	COMPANY PETITION IB (IBC)/272(PB)2019	DEEPAK KUMAR GAUTAM VS 1. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.	Application under any other provisions- IBC	13/02/2023	Address Not Match in Affidavit	VARSHA
118	11/2/2023	Interlocutory Application (I.B.C)	710102015312023	COMPANY PETITION IB (IBC)/50(ND)2023	FAITH MERCANTILE PRIVATE LIMITED VS 1. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.	Rule 11 of NCLT, 2016	13/02/2023	Memo Party Missing and Affidavit Remove in Index and Application and Application Add in Index and application and Proof of Service Missing	Ayushi Chugh
119	10/2/2023	Interlocutory Application (I.B.C)	710102015122023	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS 1. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.	Application under any other provisions- IBC	13/02/2023	Section Wrong According your Index	ARGUS PARTNERS
120	10/2/2023	Interlocutory Application (I.B.C)	710102014952023	COMPANY PETITION IB (IBC)/752(PB)2019	KARTIK ARORA VS MANISH SUKHANI	Sec 60(5)	13/02/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Please All Document Merge One PDF	Anand

121	10/2/2023	Restoration Application (Companies Act)	710102015192023	COMPANY PETITION (COMPANIES ACT)/36(ND)2018	VINAY KUMAR AGGARWAL VS M/S UNIWORLD BUILDERS PRIVATE LIMITED & ORS	Rule 11 of NCLT	13/02/2023	TC Not Allowed and Need to True Copy Complete	Harsh Pratap Shahi
122	10/2/2023	Interlocutory Application (I.B.C)	710102015172023	COMPANY PETITION IB (IBC)/1059(ND)2018	SAROJ BALA MEHTA VS ANAND SONBHADRA	Sec 60(5)	13/02/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Please All Document Merge One PDF and Page No. 29, 31, 33, Page Not Clear and Page No. 41, 43, 44 Hand Written Not Allowed Need to Typed Copy	Anand
123	10/2/2023	Interlocutory Application (I.B.C)	710102015092023	COMPANY PETITION IB (IBC)/17(ND)2019	ANOOP KUMAR SRIVASTAVA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2023	Page No. 54- 57 Page Not clear and Page No. 56 Page Cut and Page No. 58 Missing in PDF	Kumar Mihir
124	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	13/02/2023	Page No. 90- 166 175-178, 292-309 , 319-324, 348-362, 367-380, Page Not Clear and Pagnation Wrong in PDF and Index According your Index and Master Index Missing	DINESH CHAWLA
125	10/2/2023	Interlocutory Application (I.B.C)	710102015112023	COMPANY PETITION IB (IBC)/1088(PB)2020	TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVATE LIMITED VS PRADEEP KUMAR SETHI	Sec 60(5)	13/02/2023	Address Missing in Affidavit	Mohd Azeem
126	10/2/2023	Interlocutory Application (I.B.C)	710102015102023	COMPANY PETITION IB (IBC)/802(ND)2022	JVL DHUNSERI PETROCHEM INDUSTRIESPRIVATE LIMITED VS ICEBERG AQUA PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/02/2023	Memo Party Missing and Section Not Mentioned in Index and Application	Soumya Dutta
127	10/2/2023	Interlocutory Application (I.B.C)	710102015062023	COMPANY PETITION IB (IBC)/17(ND)2019	KARAMVIR SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2023	Date Missing in Vakalatnama	Kumar Mihir
128	11/2/2023	Interlocutory Application (I.B.C)	710102015412023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	13/02/2023	Page No. 172-176 Page Not Clear	ABHISHEK
129	10/2/2023	Interlocutory Application (I.B.C)	710102015002023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS JINDAL BIOCHEM AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/02/2023	Address Not Match in Affidavit	Devendra
130	11/2/2023	Interlocutory Application (I.B.C)	710102015372023	COMPANY PETITION IB (IBC)/410(ND)2022	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL OF PERSONAL GUARANTOR VS JINDAL BIOCHEM AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	13/02/2023	Section Wrong According your Index	Brijesh Kumar Tamber
131	13/02/2023	Restoration Application (IBC)	710102015682023	COMPANY PETITION IB (IBC)/1781(ND)2018	SMRITI BORA VS JINDAL BIOCHEM AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/02/2023	memo party missing and page 12 not clear and due payment other section	Tushar Bhardwaj
132	13/02/2023	Interlocutory Application (I.B.C)	710102015582023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS AMAR CHAND GUPTA & ORS	19(2)	14/02/2023	due payment other section and page number 58 not mention in index	Shashwat Anand
133	13/02/2023	Company Application(Companies Act)	710102015482023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2022	AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED VS AMAR CHAND GUPTA & ORS	Rule 11 of NCLT	14/02/2023	index missing	Afnaan

134	13/02/2023	Company Application(Companies Act)	710102015642023	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/122(ND)2022	YKM HOLDINGS PVT LTD VS AMAR CHAND GUPTA & ORS	Application under any other provisions	14/02/2023	wrong file please choose location chd bench	HARKESH
135	13/02/2023	Interlocutory Application (I.B.C)	710102015652023	COMPANY PETITION IB (IBC)/17(ND)2019	GEETHA VENUGOPAL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/02/2023	page number 15 not clear and verified date missing in affidavit and double page numbering in application	Kumar Mihir
136	13/02/2023	Interlocutory Application (I.B.C)	710102015572023	COMPANY PETITION IB (IBC)/2454(ND)2019	AMIT KOTHARI & ORS. VS RAVI BANSAL	Sec 60(5)	17/02/2023	need to Applicant sign missing in Prayer	Dhruva Vig
137	13/02/2023	Interlocutory Application (I.B.C)	710102015632023	COMPANY PETITION IB (IBC)/17(ND)2019	PUSHPA DEVI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/02/2023	25,49,63 not clear page and double page number in application	Kumar Mihir
138	13/02/2023	Interlocutory Application (I.B.C)	710102015532023	COMPANY PETITION IB (IBC)/1075(ND)2018	SANDEEP KUMAR BHATT VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 54(1)	14/02/2023	page number1-2 not mention in index	Sandeep Kr Bhatt
139	11/2/2023	Interlocutory Application (I.B.C)	710102015282023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 12(2)	17/02/2023	Section Wrong in Index and Page No. 44-92, 108-145, 183-201, True Copy Sign Missing in Annexures	Shravan
140	13/02/2023	Interlocutory Application (I.B.C)	710102015552023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	14/02/2023	20rs, welfare missing and page number missing after 17 page	PRABHJIT
141	12/2/2023	Interlocutory Application (I.B.C)	710102015432023	COMPANY PETITION IB (IBC)/190(PB)2017	ERA INFRA ENGINEERING LIMITED VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 30	15/02/2023	Counsel Sign Missing After Index and Memo Party , Prayer and Every Volumes and Volume-1 Index Missing and Page No. 582-592, 2032- 2075, 2515-2535, Page Not clear	Wamika
142	14/02/2023	Interlocutory Application (I.B.C)	710102015922023	COMPANY PETITION IB (IBC)/104(PB)2017	ROHIT SEHGAL VS ANIL KOHLI	Sec 60(5)	15/02/2023	Memo Party Incomplete	Shashwat Anand
143	14/02/2023	Interlocutory Application (I.B.C)	710102015862023	COMPANY PETITION IB (IBC)/1781(ND)2018	SANJAY JAIN VS SHIV NANDAN SHARMA	Sec 60(5)	15/02/2023	Need to Applicant Sign on Every Pages in Application and Counsel Detail Incomplete in Prayer and Applicant Sign Missing on Prayer and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Ayush Sharma
144	14/02/2023	Company Application(Companies Act)	710102015842023	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS M/S PINE & PEAK DEVELOPERS LIMITED & ORS	Rule 11 of NCLT	15/02/2023	Section Wrong According your Index and Verify Date Missing in Affidavit and Page No. 25-31, 38, Page Not Clear and Page No. 32-37 Need to English Translate Copy	Ayush Sharma
145	13/02/2023	Interlocutory Application (I.B.C)	710102015662023	COMPANY PETITION IB (IBC)/17(ND)2019	ARTI GUPTA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/02/2023	page number 24-25,37,45,50,52,55,56-57, not clear page	Kumar Mihir
146	14/02/2023	Interlocutory Application (I.B.C)	710102015932023	COMPANY PETITION IB (IBC)/933(PB)2019	BHARAT WOOD WORKS VS CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	15/02/2023	Case Type Wrong and Date Missing in Vakalatnama	ANUP KUMAR
147	13/02/2023	Interlocutory Application (I.B.C)	710102015522023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS CLC INDUSTRIES LIMITED	Application under any other provisions- IBC	14/02/2023	page number missing in index and page number missing in application page	Ashish
148	13/02/2023	Interlocutory Application (I.B.C)	710102015732023	COMPANY PETITION IB (IBC)/1083(PB)2018	M. SEKAR VS RESOLUTION PROFESSIONAL ADEL LANDMARK LTD	Sec 60(5)	14/02/2023	page number 37-38 ,62-65,86-96 not clear page and 99-101 cut page and stamp paper missing and applicant sign missing in prayer and page number 24 cut page	Riju Mani Talukdar
149	13/02/2023	Interlocutory Application (I.B.C)	710102015702023	COMPANY PETITION IB (IBC)/440(ND)2021	MANOHAR LAL VIJ VS RESOLUTION PROFESSIONAL ADEL LANDMARK LTD	Sec 12(2)	14/02/2023	page number missing after 12 page in index	VISHAL

150	14/02/2023	Interlocutory Application (I.B.C)	710102015902023	COMPANY PETITION IB (IBC)/433(ND)2017	VIJENDER SHARMA VS CANARA BANK	Application under any other provisions- IBC	15/02/2023	Counsel Sign Missing in Prayer	Vijender Sharma
151	14/02/2023	Interlocutory Application (I.B.C)	710102015852023	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Rule 11 of NCLT, 2016	17/02/2023	Section Wrong According your Index and Main Case Not Mentioned in Applicatoin	Riya Sardana
152	14/02/2023	Interlocutory Application (I.B.C)	710102015802023	COMPANY PETITION IB (IBC)/630(PB)2021	JBO GLOBE WORLD LLP VS GOGIA LEASING LIMITED	Sec 12(2)	14/02/2023	12(3) FEES MISSING	Riya Sardana
153	14/02/2023	Interlocutory Application (I.B.C)	710102015762023	COMPANY PETITION IB (IBC)/1446(PB)2018	RATHI SUPER STEEL LIMITED THROUGH ITS LIQUIDATOR MR. HARISH CHANDRA ARORA VS JINDAL STAINLESS LIMITED	Sec 60(5)	15/02/2023	Page No. 108, 381- 382 Need to Typed Copy	Sanjay Bhatt
154	14/02/2023	Interlocutory Application (I.B.C)	710102015952023	COMPANY PETITION IB (IBC)/199(PB)2018	HVR INDUSTRIES PVT. LTD. VS ANSHUJ DHINGRA	Sec 60(5)	15/02/2023	Need to Applicant Sign on Every Pages in Application and Page No. 29-30 Page Not clear	Areness
155	14/02/2023	Interlocutory Application (I.B.C)	710102015872023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS ANSHUJ DHINGRA	Application under any other provisions- IBC	15/02/2023	Page No. 158-159, 313-315, 321-323 Page Not Clear and Page No. 332-334, 336, Pages Cut	Sajeve Bhushan Deora
156	14/02/2023	Interlocutory Application (I.B.C)	710102015962023	COMPANY PETITION IB (IBC)/933(PB)2019	SNEHAL AGENCY VS CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	15/02/2023	Case Type Wrong and Date Missing in Vakalatnama	ANUP KUMAR
157	2/2/2023	Restoration Application (IBC)	710102012652023	COMPANY PETITION IB (IBC)/2559(ND)2019	RUDRA MERCANTILE PRIVATE LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	Sec 60(5)	15/02/2023	section wrong according your pdf and court fee 1 rs. missing please mention main case in prayer for restoration	Parul Agrawal
158	15/02/2023	Interlocutory Application (I.B.C)	710102016302023	COMPANY PETITION IB (IBC)/3507(ND)2019	BIKRAM SINGH GUSAIN VS SWASTIK METAFORGE PRIVATE LIMITED	Application under any other provisions- IBC	16/02/2023	IN MAIN CASE NO IB NOT MENTIONED	Bikram Singh Gusain
159	16/02/2023	Company Application(Companies Act)	710102016372023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH SAGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions	17/02/2023	case type wrong	Vipul Ganda
160	16/02/2023	Interlocutory Application (I.B.C)	710102016652023	COMPANY PETITION IB (IBC)/1344(PB)2018	BEST INDIA CARGO LPP VS SUKH SAGAR BUILDCON PVT. LTD. AND ORS.	Rule 11 of NCLT, 2016	17/02/2023	page numbering wrong after 13 page	Malak Bhatt
161	15/02/2023	Interlocutory Application (I.B.C)	710102016242023	COMPANY PETITION IB (IBC)/21(ND)2022	KAPIVAR-HARANAND MOTHERS PRIDE CONSORTIUM VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	Sec 60(5)	16/02/2023	Memo party Missing and Section Wrong According your Index and Need to Applicant Sign on Every Pages in Application and E-Stamp paper Missing and Ticket Not Allowed Mid on Vakalatnama	Prakriti Deshwal
162	14/02/2023	Interlocutory Application (I.B.C)	710102016032023	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR OF HELPLINE HOSPITALITY PRIVATE LIMITED VS T.S. MURALI	Sec 60(5)	15/02/2023	Section Not Mentioned in Index and Page Incomplete in PDF According your Index	Sameer
163	16/02/2023	Interlocutory Application (I.B.C)	710102016592023	COMPANY PETITION IB (IBC)/1237(PB)2018	HEM SINGH BHARANA VS ANGAD INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	17/02/2023	page number 50-76,217,blur page	Manav Goyal
164	15/02/2023	Interlocutory Application (I.B.C)	710102016172023	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS SNG TRADING COMPANY PRIVATE LIMITED	Sec 60(5)	15/02/2023	Section Not Mentioned in Index and Application and Applicant Sign Missing on Prayer	Kumar Anurag
165	16/02/2023	Interlocutory Application (I.B.C)	710102016472023	COMPANY PETITION IB (IBC)/2768(ND)2019	PRABHAKAR KUMAR VS SNG TRADING COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/02/2023	section wrong according your pdf and page 1-2 not mention in index	ISWAR

166	15/02/2023	Interlocutory Application (I.B.C)	710102016222023	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Sec 60(5)	16/02/2023	Memo Party Word Missing in Memo Party and Section Wrong in Application and E-Stamp Paper Missing and Page No. 57-58 Page Not clear and Date Missing in Vakalatnama	ANAND
167	14/02/2023	Interlocutory Application (I.B.C)	710102016102023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS INDIA LIMITED VS APPLE INDUSTRIES LIMITED	Application under any other provisions- IBC	15/02/2023	Page No. 129-131, Page Not clear and Page No. 309 After Page No. Missing in PDF According your Index	Sajeve Bhushan Deora
168	16/02/2023	Interlocutory Application (I.B.C)	710102016382023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	17/02/2023	page number wrong in index and need to sign every page in application and page number 17 cut page and applicant sign missing in prayer	Mr. Mushtaq Salim
169	15/02/2023	Interlocutory Application (I.B.C)	710102016182023	COMPANY PETITION IB (IBC)/525(ND)2017	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Application under any other provisions- IBC, Sec 60(5), Rule 11 of NCLT, 2016	15/02/2023	Page No. 104-109 Need to English Translate copy	Urvashi
170	15/02/2023	Interlocutory Application (I.B.C)	710102016152023	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Sec 60(5)	15/02/2023	Section Not Mentioned in Index and Application and Applicant Sign Missing on Prayer	Kumar Anurag
171	15/02/2023	Interlocutory Application (I.B.C)	710102016192023	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEY SHYAM YADAV VS MR. AMARJIT SINGH KALRA & ORS.	19(2)	15/02/2023	Address Mismatch in Affidavit	ASHOK
172	15/02/2023	Interlocutory Application (I.B.C)	710102016162023	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE LIMITED	Sec 60(5)	15/02/2023	Section Not Mentioned in Index and Application and Applicant Sign Missing on Prayer	Kumar Anurag
173	15/02/2023	Interlocutory Application (I.B.C)	710102016142023	COMPANY PETITION IB (IBC)/300(PB)2020	RAGINI SHARMA VS SARE GURUGRAM PVT. LTD THROUGH INSOLVENCY RESOLUTION PROFESSIONAL NAMELY AJIT JAIN	Sec 60(5)	15/02/2023	Counsel Detail Incomplete After Index and Memo Party and Application and Main Case Wrong in Affidavit and Page No. 21-34 Page Not clear and 1 Rs. Court Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama	ARUN YADAV
174	15/02/2023	Interlocutory Application (I.B.C)	710102016312023	COMPANY PETITION IB (IBC)/805(ND)2021	MRP ENTERPRISES LIMITED VS NITYA ELECTROCONTROLS PRIVATE LIMITED	Sec. 12A	16/02/2023	Section Wrong According your Index	RAKESH KUMAR
175	15/02/2023	Interlocutory Application (I.B.C)	710102016232023	COMPANY PETITION IB (IBC)/2380(ND)2019	AD VICTORIAM VENTURES PRIVATE LIMITED VS AFFLE (INDIA) LIMITED	Sec 60(5)	16/02/2023	Section Not Mentioned in Index and E-Stamp paper Missing and Page No. Missing in Vakalatnama in PDF According your Index	ANAND
176	16/02/2023	Interlocutory Application (I.B.C)	710102016352023	COMPANY PETITION IB (IBC)/876(ND)2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS A. VISHWANADHA SARMA	Sec 60(5)	16/02/2023	Pagination Wrong in PDF According your Index and Page No After 53 Pagination Wrong	Sourav Roy
177	16/02/2023	Interlocutory Application (I.B.C)	710102016402023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS A. VISHWANADHA SARMA	Application under any other provisions- IBC	17/02/2023	true copy missing in annexure page and verified date missing in affidavit	Asiya Khan
178	16/02/2023	Interlocutory Application (I.B.C)	710102016452023	COMPANY PETITION IB (IBC)/710(PB)2019	BABITA GUPTA & ORS. VS MANOJ KULSHRESTHA	Application under any other provisions- IBC	17/02/2023	true copy missing in annexure page and applicant sign missing in prayer	ABHINDRA MAHRSHWARI
179	16/02/2023	Interlocutory Application (I.B.C)	710102016562023	COMPANY PETITION IB (IBC)/756(ND)2021	NKG INFRASTRUCTURE LIMITED VS G4S SECURITY SYSTEMS (INDIA) PRIVATE LIMITED	Sec 60(5)	17/02/2023	double page numbering after 11 page	Prakhar Tiwari

180	16/02/2023	Restoration Application (IBC)	710102016632023	COMPANY PETITION IB (IBC)/305(ND)2022	HARPAL SINGH VS BANK OF MAHARASHTRA	Application under any other provisions- IBC	17/02/2023	case type wrong and Section Wrong	Shiven Mishra
181	16/02/2023	Interlocutory Application (I.B.C)	710102016462023	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISHRA VS BANK OF MAHARASHTRA	Application under any other provisions- IBC	17/02/2023	Page No. 196 To 282 Double Page Numbering	Abhishek Anand
182	16/02/2023	Company Application(Companies Act)	710102016362023	COMPANY PETITION (COMPANIES ACT)/25(ND)2010	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Application under any other provisions	17/02/2023	case type wrong	Vipul Ganda
183	16/02/2023	Interlocutory Application (I.B.C)	710102016582023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS VISHNU BHAGWAN & OTHERS	Application under any other provisions- IBC,Sec 66(1)	17/02/2023	page number 50-51,165-169,226-227,230-234, not clear page and section wrong	JAGNEET SINGH
184	16/02/2023	Restoration Application (IBC)	710102016612023	COMPANY PETITION IB (IBC)/209(ND)2021	HARPAL SINGH VS UNION BANK OF INDIA	Application under any other provisions- IBC	17/02/2023	case type wrong and Section Wrong	Shiven Mishra
185	16/02/2023	Interlocutory Application (I.B.C)	710102016422023	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS PALKA DHINGRA	Rule 11 of NCLT, 2016	17/02/2023	page number 16,31-36 not clear page	ARV CHAMBERS LAW
186	16/02/2023	Interlocutory Application (I.B.C)	710102016792023	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS PALKA DHINGRA	Sec 60(5)	17/02/2023	sign missing in application page and true copy missing in annexure page	RANJANA ROY GAWAI
187	17/02/2023	Interlocutory Application (I.B.C)	710102016872023	COMPANY PETITION IB (IBC)/865(ND)2022	MR. SURENDRA KANAIYALAL SHAH VS MAGICON IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/02/2023	Memo Party Missing	Gulshan Kr.
188	10/2/2023	0710102061812022(No.of Docs 2)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	17-02-2023	Incomplete documents	Advocate Abhas
189	10/2/2023	0710102061812022(No.of Docs 2)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	17-02-2023	Incomplete documents	Advocate Abhas
190	16-02-2023	0710120012642018(No.of Docs 2)	0710120012642018/22	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	17-02-2023	Counsel Detail Incomplete After Index and Written Submission	advphilipmathew
191	27-11-2020	0710102111072020(No.of Docs 0)	0710102111072020/11	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) of Section 66.	17-02-2023	Case Title Missing in Affidavit	
192	16-02-2023	0710102035552022(No.of Docs 2)	0710102035552022/6	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	17-02-2023	Page No. Missing in E-Stamp Paper	yugam2107
193	16-02-2023	0710102063782022(No.of Docs 2)	0710102063782022/1	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2022	MANOJ KUMAR AND ORS VSANURAG NIRBHAYA AND ORS	Sec 60(5)	17-02-2023	Page No. 52-59 Need to English Translate Copy	mhvlegal
194	16-02-2023	0710102035552022(No.of Docs 1)	0710102035552022/5	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	17-02-2023	Counsel Sign Missing After Index	yugam2107
195	16-02-2023	0710102094052021(No.of Docs 2)	0710102094052021/4	INTERLOCUTORY APPLICATION (I.B.C)/5997(ND)2021	DEVENDRA UMRao VS. AMIT RAINA	Sec. 45 (1)	17-02-2023	Affidavit Verify Place Not Clear in Affidavit	Mansumyer Singh
196	27-10-2022	0710102088802022(No.of Docs 0)	0710102088802022/4	COMPANY PETITION IB (IBC)/783(ND)2022	CONQUERENT CONTROL SYSTEMS PRIVATELIMITED VS. ANSAL CROWN INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	17-02-2023	Counsel Detail Incomplete in Written Submission in Last Page	
197	10/2/2023	0710102061812022(No.of Docs 2)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	17-02-2023	Incomplete documents	Advocate Abhas
198	10/2/2023	0710102061812022(No.of Docs 2)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	17-02-2023	Incomplete documents	Advocate Abhas

199	15-11-2022	0710102094362022(No.of Docs 0)	0710102094362022/1	INTERLOCUTORY APPLICATION (I.B.C)/5954(ND)2022	SATYA PRAKASH VS	Sec 54(1)	17-02-2023	Counsel Detail Incomplete After Index	
200	16-02-2023	0710102095522021(No.of Docs 2)	0710102095522021/12	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED VS. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	17-02-2023	Counsel Detail Incomplete After Index and Written Submission	agrawalchambers1
201	16-02-2023	0710102023642022(No.of Docs 1)	0710102023642022/2	COMPANY APPEAL(COMPANIES ACT)/200(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (FREAK BUILDCON PVT. LTD.)	Sec 252 (1) - By Government Body	17-02-2023	Counsel Sign Missing After Index	itdpuneetri
202	14-05-2022	0710102038242022(No.of Docs 0)	0710102038242022/3	COMPANY PETITION IB (IBC)/397(ND)2022	MRS ANJU MAKHIJA VS. IREO GRACE REALTECH PRIVATE LIMITED	IBC under Sec 7	17-02-2023	Page No. Not Mentioned in Index and Proof of Service	
203	16-02-2023	0710102010432022(No.of Docs 4)	0710102010432022/4	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	17-02-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	chiramritlaw
204	16-02-2023	0710102001422023(No.of Docs 2)	0710102001422023/1	INTERLOCUTORY APPLICATION (I.B.C)/465(ND)2023	MANIK GOYAL VS. CITY UNION BANK LTD.	Sec 60(5)	17-02-2023	Index will come in top page, E-stamp will come after Index	IP-10522
205	4/6/2018	0710102409492018(No.of Docs 0)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	17-02-2023	Counsel Detail Missing in Last Page and Applicant Sign Missing in Pages	
206	16-02-2023	0710102091442021(No.of Docs 2)	0710102091442021/2	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHJIPAL	Application under any other provisions- IBC	17-02-2023	Need to Applicant Sign on Every Pages in Written Synopsis and Page No. Missing on Proof of Service	arvindsharma
207	16-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/2	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	17-02-2023	E-Stamp Paper Missing and Extra Page Remove	27071997
208	16-02-2023	0710102048632022(No.of Docs 2)	0710102048632022/9	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	17-02-2023	Page No. Missing in E-Stamp Paper and Affidavit Back Date	arvind@2019
209	8/12/2022	0710102101592022(No.of Docs 0)	0710102101592022/1	COMPANY PETITION IB (IBC)/30(ND)2023	REGENCY FINCORP LIMITED VS. MANHAR LOGISTICS PRIVATE LIMITED	IBC under Sec 7	17-02-2023	Counsel Sign Missing After Index	
210	16-02-2023	0710102063782022(No.of Docs 1)	0710102063782022/2	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2022	MANOJ KUMAR AND ORS VSANURAG NIRBHAYA AND ORS	Sec 60(5)	17-02-2023	Proof of Service Filed Separately	mhvlegal
211	16-02-2023	0710102015032022(No.of Docs 4)	0710102015032022/3	INTERLOCUTORY APPLICATION (I.B.C)/1325(PB)2022	ANANT GHILDYAL VS. PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	17-02-2023	Reply Separately Filed	omar.hoda
212	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
213	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
214	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
215	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
216	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
217	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66

218	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
219	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
220	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
221	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
222	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
223	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
224	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
225	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
226	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
227	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
228	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	

229	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
230	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
231	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
232	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
233	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
234	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
235	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
236	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta

237	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
238	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
239	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
240	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
241	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
242	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
243	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
244	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
245	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla

246	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
247	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
248	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
249	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
250	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
251	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
252	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

253	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
254	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
255	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
256	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
257	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
258	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
259	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
260	14-02-2023	0710200000932015(No.of Docs 16)	0710200000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
261	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

262	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
263	13-09-2022	0710102074662022(No.of Docs 0)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index and One Page Extra in PDF According your Index	
264	8/11/2022	0710102092232022(No.of Docs 0)	0710102092232022/1	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS & INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	16-02-2023	Pagination Wrong in PDF According your Index	
265	16-02-2023	0710102055192021(No.of Docs 2)	0710102055192021/10	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	MECAMIDI S.A. VS. MECAMIDI HPP INDIA PRIVATE LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	16-02-2023	Document to be Translation French to English and Please Page No. Mentioned in Translation	ramnitaneja
266	16-02-2023	0710102055192021(No.of Docs 2)	0710102055192021/10	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	MECAMIDI S.A. VS. MECAMIDI HPP INDIA PRIVATE LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	16-02-2023	Document to be Translation French to English and Please Page No. Mentioned in Translation	ramnitaneja
267	16-02-2023	0710102055192021(No.of Docs 2)	0710102055192021/10	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	MECAMIDI S.A. VS. MECAMIDI HPP INDIA PRIVATE LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	16-02-2023	Document to be Translation French to English and Please Page No. Mentioned in Translation	ramnitaneja
268	16-02-2023	0710102055192021(No.of Docs 2)	0710102055192021/10	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	MECAMIDI S.A. VS. MECAMIDI HPP INDIA PRIVATE LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	16-02-2023	Document to be Translation French to English and Please Page No. Mentioned in Translation	ramnitaneja
269	27-02-2018	0710200400522012(No.of Docs 0)	0710200400522012/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2012	RAJESH SHAMA VS M/S FLORA CONTINENTAL LTD.	Application under any other provisions	16-02-2023	Main Case No. Missing in Reply and Application and Order Paste Every Index before Index	
270	27-02-2018	0710200400522012(No.of Docs 0)	0710200400522012/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2012	RAJESH SHAMA VS M/S FLORA CONTINENTAL LTD.	Application under any other provisions	16-02-2023	Main Case No. Missing in Reply and Application and Order Paste Every Index before Index	
271	15-02-2023	0710102400682015(No.of Docs 2)	0710102400682015/4	COMPANY PETITION (COMPANIES ACT)/219(PB)2015	GRAND REALITY PVT. LTD.	Application under any other provisions	16-02-2023	Date Missing in Vakalatnama	companyaffairs
272	15-02-2023	0710102400682015(No.of Docs 2)	0710102400682015/4	COMPANY PETITION (COMPANIES ACT)/219(PB)2015	GRAND REALITY PVT. LTD.	Application under any other provisions	16-02-2023	Date Missing in Vakalatnama	companyaffairs
273	15-02-2023	0710102400682015(No.of Docs 2)	0710102400682015/4	COMPANY PETITION (COMPANIES ACT)/219(PB)2015	GRAND REALITY PVT. LTD.	Application under any other provisions	16-02-2023	Date Missing in Vakalatnama	companyaffairs
274	15-02-2023	0710102400682015(No.of Docs 2)	0710102400682015/4	COMPANY PETITION (COMPANIES ACT)/219(PB)2015	GRAND REALITY PVT. LTD.	Application under any other provisions	16-02-2023	Date Missing in Vakalatnama	companyaffairs
275	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip

291	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
292	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
293	27-02-2018	0710200400522012(No.of Docs 0)	0710200400522012/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2012	RAJESH SHAMA VS M/S FLORA CONTINENTAL LTD.	Application under any other provisions	16-02-2023	Main Case No. Missing in Reply and Application and Order Paste Every Index before Index	
294	27-02-2018	0710200400522012(No.of Docs 0)	0710200400522012/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2012	RAJESH SHAMA VS M/S FLORA CONTINENTAL LTD.	Application under any other provisions	16-02-2023	Main Case No. Missing in Reply and Application and Order Paste Every Index before Index	
295	25-04-2018	0710102401322016(No.of Docs 0)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	16-02-2023	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
296	15-02-2023	0710102025522022(No.of Docs 1)	0710102025522022/2	COMPANY PETITION (COMPANIES ACT)/70(ND)2022	MINAKSHI BARTHWAL VS. M&H ADMISSION OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-02-2023	E-stamp msising, True Copy sign msising in Pages 4 to 9 according to PDF	mdonur6
297	15-02-2023	0710102099812022(No.of Docs 2)	0710102099812022/1	COMPANY APPLICATION(COMPANIES ACT)/450(PB)2022	SANJEEV JAIN VS. NEXGEN FLUOROPOLYMERS PRIVATE LIMITED	Rule 11 of NCLT	16-02-2023	Page No. 69- 156 True Copy Sign Missing	Taranjeet2015
298	16-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/5	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	16-02-2023	Main Case Missing in Affidavit	Mohit0227
299	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
300	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
301	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
302	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
303	6/2/2023	0710102070012020(No.of Docs 2)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	16-02-2023	Wrongly Filed Need to be IA and E-Stamp paper Missing and Need to Applicant Sign on Every Pages in Application Pages and Page No. 9, 19-26 True Copy Sign Missing and Page No. 26 Missing in PDF	VP SHARMA
304	14-02-2023	0710102069942021(No.of Docs 2)	0710102069942021/5	COMPANY PETITION IB (IBC)/115(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS. M.G.FINVEST PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Counsel detail msising in Page 2 according to PDF	varshabanerjee
305	28-09-2021	0710102070422021(No.of Docs 0)	0710102070422021/4	COMPANY PETITION IB (IBC)/661(PB)2021	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	16-02-2023	One rupee Court Fee stamp msising in Vakalatnama	
306	28-09-2021	0710102070422021(No.of Docs 0)	0710102070422021/4	COMPANY PETITION IB (IBC)/661(PB)2021	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	16-02-2023	One rupee Court Fee stamp msising in Vakalatnama	
307	28-09-2021	0710102070422021(No.of Docs 0)	0710102070422021/4	COMPANY PETITION IB (IBC)/661(PB)2021	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	16-02-2023	One rupee Court Fee stamp msising in Vakalatnama	

308	28-09-2021	0710102070422021(No.of Docs 0)	0710102070422021/4	COMPANY PETITION IB (IBC)/661(PB)2021	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	16-02-2023	One rupee Court Fee stamp msising in Vakalatnama	
309	14-02-2023	0710102079522022(No.of Docs 2)	0710102079522022/3	COMPANY PETITION IB (IBC)/773(ND)2022	PREMIER GLOBAL LOGISTICS LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATELIMITED	IBC Under Sec 9	16-02-2023	E-stamp msising	UK1092020
310	14-02-2023	0710102084932022(No.of Docs 2)	0710102084932022/3	COMPANY PETITION IB (IBC)/827(ND)2022	KHANUJA ENTERPRISES VS. VLCC HEALTH CARE LIMITED	IBC Under Sec 9	16-02-2023	Sign missing in Pages 1 to 16 according to PDF, E-stamp msising, True Copy sign missing in Pages 20 to 71 according to PDF	ritarora91
311	14-02-2023	0710102066712022(No.of Docs 2)	0710102066712022/14	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2023	E-stamp and Affidavit msising	mohitseth
312	2/11/2021	0710102071742021(No.of Docs 0)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	16-02-2023	Main Case number msising, Counsel details msising in Index and Last Page, Pagination msising in Synopsys document	
313	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
314	15-02-2023	0710102123712019(No.of Docs 1)	0710102123712019/15	COMPANY PETITION IB (IBC)/2516(ND)2019	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	IBC Under Sec 9	16-02-2023	Need to File in IA	bsgoyalip
315	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
316	14-02-2023	0710102167872019(No.of Docs 2)	0710102167872019/22	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY VS. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	16-02-2023	True Copy sign msising in Pages A and B, Pages 1 to 29 according to PDF	advocateuday
317	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
318	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
319	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
320	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
321	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
322	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
323	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
324	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
325	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66

326	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
327	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
328	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
329	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
330	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
331	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
332	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
333	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
334	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip

335	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
336	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
337	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
338	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
339	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
340	15-02-2023	0710102103832022(No.of Docs 1)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	16-02-2023	Page No. 31-36 True Copy Sign Missing and Page No. Not clear in Index and Extra Document in PDF	Rashmip
341	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
342	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
343	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
344	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

345	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
346	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
347	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
348	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
349	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
350	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
351	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
352	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
353	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	16-02-2023	Page No. 372-393 True Copy Sign Missing	anirbanlaw@66
354	7/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/2	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	E-Stamp Paper and Affidavit Address Mismatch	vishalganda
355	7/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/2	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	E-Stamp Paper and Affidavit Address Mismatch	vishalganda

356	7/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/2	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	E-Stamp Paper and Affidavit Address Mismatch	vishalganda
357	7/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/2	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	E-Stamp Paper and Affidavit Address Mismatch	vishalganda
358	15-02-2023	0710102011182023(No.of Docs 1)	0710102011182023/1	INTERLOCUTORY APPLICATION (I.B.C)/760(ND)2023	SUNIL PRAKASH SHARMA	Sec 60(5)	16-02-2023	Wrongly Filed here	sunilprakash.ip
359	15-02-2023	0710102013092023(No.of Docs 1)	0710102013092023/3	INTERLOCUTORY APPLICATION (I.B.C)/861(ND)2023	VINEET AGGARWAL VS. HINDON MERCANTILE LIMITED	Rule 11 of NCLT, 2016	16-02-2023	Please attach Court last order	vineetagarwal
360	14-02-2023	0710102083792022(No.of Docs 1)	0710102083792022/2	INTERLOCUTORY APPLICATION (I.B.C)/4954(ND)2022	RAHUL JAIN VS. NILESH SHARMA	Sec 60(5)	16-02-2023	Index missing	advshivamksingh
361	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
362	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
363	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
364	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
365	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
366	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
367	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
368	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
369	15-02-2023	0710102019802020(No.of Docs 1)	0710102019802020/4	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	16-02-2023	Board Resolution missing	karanjawala
370	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
371	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
372	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
373	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
374	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta

375	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
376	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
377	14-02-2023	071020000932015(No.of Docs 16)	071020000932015/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	16-02-2023	Both the Order documents corrupted;please upload it again	AdvVijeta
378	15-09-2022	0710102075412022(No.of Docs 0)	0710102075412022/5	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-02-2023	Judgment and Written Submission Separately Filed and Counsel Detail Incomplete in Written submission	
379	8/2/2023	0710102019042022(No.of Docs 2)	0710102019042022/3	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	16-02-2023	E-stamp msising, Ten rupees Welfare Fee stamp missing in Vakalatnama	Apoorva10
380	8/2/2023	0710102019042022(No.of Docs 2)	0710102019042022/3	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	16-02-2023	E-stamp msising, Ten rupees Welfare Fee stamp missing in Vakalatnama	Apoorva10
381	8/2/2023	0710102019042022(No.of Docs 2)	0710102019042022/3	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	16-02-2023	E-stamp msising, Ten rupees Welfare Fee stamp missing in Vakalatnama	Apoorva10
382	8/2/2023	0710102019042022(No.of Docs 2)	0710102019042022/3	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	16-02-2023	E-stamp msising, Ten rupees Welfare Fee stamp missing in Vakalatnama	Apoorva10
383	15-02-2023	0710102073662022(No.of Docs 2)	0710102073662022/3	INTERLOCUTORY APPLICATION (I.B.C)/4375(ND)2022	MANJU MALHOTRA GOYAL VS. DEBASHIS NANDA	Sec 60(5)	16-02-2023	Index Missing	advsaurabhpandey
384	15-02-2023	0710102009452022(No.of Docs 2)	0710102009452022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2022	DAPEL INVESTMENTS LLP	Rule 11 of NCLT,Sec 60-62 LLP Act 2008	16-02-2023	True Copy sign msising in Pages 1 to 7 according to PDF	khanzehra
385	3/5/2022	0710102034782022(No.of Docs 0)	0710102034782022/7	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	16-02-2023	Page No. 28- 37 True Copy Sign Missing	
386	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
387	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
388	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

389	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
390	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
391	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
392	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
393	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
394	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
395	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
396	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

397	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
398	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
399	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
400	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
401	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
402	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
403	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
404	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

405	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
406	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
407	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
408	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
409	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
410	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
411	15-02-2023	0710102063972022(No.of Docs 2)	0710102063972022/2	INTERLOCUTORY APPLICATION (I.B.C)/5617(ND)2022	SIBA KUMAR MOHAPATRA RESOLUTION PROFESSIONAL MEDIRAD TECH INDIA LIMITED VSINDIA SME ASSET RECONSTRUCTION COMPANY LTD.	Sec 30	16-02-2023	Need to Applicant sign on Every Pages in Rejoinder and Remove E-Stamp Paper Extra	advmeghnarao
412	15-09-2022	0710102075412022(No.of Docs 0)	0710102075412022/5	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-02-2023	Judgment and Written Submission Separately Filed and Counsel Detail Incomplete in Written submission	
413	15-09-2022	0710102075412022(No.of Docs 0)	0710102075412022/5	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-02-2023	Judgment and Written Submission Separately Filed and Counsel Detail Incomplete in Written submission	

414	15-09-2022	0710102075412022(No.of Docs 0)	0710102075412022/5	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-02-2023	Judgment and Written Submission Separately Filed and Counsel Detail Incomplete in Written submission	
415	15-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/4	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	16-02-2023	Main Case Missing in Affidavit	Mohit0227
416	8/11/2022	0710102092232022(No.of Docs 0)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	16-02-2023	Pagination Wrong in PDF According your Index	
417	10/2/2023	0710102003922023(No.of Docs 2)	0710102003922023/4	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2023	M/S MARQUEE DIGITAL SERVICES PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	16-02-2023	Affidavit address and verification are mismatching	vishalganda
418	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	16-02-2023	Wrongly Filed Need to be IA	
419	17-11-2022	0710102094962022(No.of Docs 0)	0710102094962022/2	COMPANY PETITION IB (IBC)/851(ND)2022	SNAP FINSERV PRIVATE LIMITED	IBC Section 59	16-02-2023	E-Stamp Paper Missing	
420	17-11-2022	0710102094962022(No.of Docs 0)	0710102094962022/2	COMPANY PETITION IB (IBC)/851(ND)2022	SNAP FINSERV PRIVATE LIMITED	IBC Section 59	16-02-2023	E-Stamp Paper Missing	
421	17-11-2022	0710102094962022(No.of Docs 0)	0710102094962022/2	COMPANY PETITION IB (IBC)/851(ND)2022	SNAP FINSERV PRIVATE LIMITED	IBC Section 59	16-02-2023	E-Stamp Paper Missing	
422	17-11-2022	0710102094962022(No.of Docs 0)	0710102094962022/2	COMPANY PETITION IB (IBC)/851(ND)2022	SNAP FINSERV PRIVATE LIMITED	IBC Section 59	16-02-2023	E-Stamp Paper Missing	
423	16-02-2023	0710102012822023(No.of Docs 1)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	16-02-2023	Main Case number msising, Index msising, Please attach Court last order	pcsjitendrakumar
424	10/2/2023	0710102003922023(No.of Docs 2)	0710102003922023/4	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2023	M/S MARQUEE DIGITAL SERVICES PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	16-02-2023	Affidavit address and verification are mismatching	vishalganda
425	10/2/2023	0710102003922023(No.of Docs 2)	0710102003922023/4	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2023	M/S MARQUEE DIGITAL SERVICES PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	16-02-2023	Affidavit address and verification are mismatching	vishalganda
426	10/2/2023	0710102003922023(No.of Docs 2)	0710102003922023/4	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2023	M/S MARQUEE DIGITAL SERVICES PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	16-02-2023	Affidavit address and verification are mismatching	vishalganda
427	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
428	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

429	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
430	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
431	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
432	14-02-2023	0710102050762022(No.of Docs 1)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (l) of section 230	15-02-2023	Document corrupted;please upload it again	hirakmk
433	27-07-2021	0710102052522021(No.of Docs 0)	0710102052522021/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(PB)2021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	15-02-2023	Case Title, Case number and Matter name msising in Affidavit	
434	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
435	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
436	20-01-2022	0710102005932022(No.of Docs 0)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	15-02-2023	One rupee COurt Fee stamp msising in Vakalatnama	
437	20-01-2022	0710102005932022(No.of Docs 0)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	15-02-2023	One rupee COurt Fee stamp msising in Vakalatnama	
438	20-01-2022	0710102005932022(No.of Docs 0)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	15-02-2023	One rupee COurt Fee stamp msising in Vakalatnama	
439	10/2/2023	0710102107182022(No.of Docs 2)	0710102107182022/1	COMPANY PETITION IB (IBC)/27(ND)2023	VIKRANT GOGIA VS. PRIME DRILLING PVT. LTD.	IBC under Sec 7	15-02-2023	Need to File in IA	bhaskar
440	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
441	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
442	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	

443	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
444	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
445	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
446	24-09-2019	0710102128242019(No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	15-02-2023	Pages 377 to 380 according to PDF are Handwritten	
447	10/2/2023	0710102106652022(No.of Docs 2)	0710102106652022/1	CONTEMPT PETITION (IBC)/7(ND)2023	NEW INDIA COLOR COMPANY LIMITED VS. MR. VIMAL KUMAR	Rule 11 of NCLT, 2016	15-02-2023	Index msising in Note document, True Copy sign msising in Note document	Manishraghav
448	20-01-2022	0710102005932022(No.of Docs 0)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	15-02-2023	One rupee COurt Fee stamp msising in Vakalatnama	
449	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
450	14-02-2023	0710102092902021(No.of Docs 1)	0710102092902021/1	INTERLOCUTORY APPLICATION (I.B.C)/5992(ND)2021	RAJIV BHATNAGAR VSCAPARO PROCAM INFRASTRUCTURE PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	14-02-2023	Incomplete Documents	cateenu
451	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
452	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
453	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
454	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
455	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
456	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
457	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
458	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
459	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14

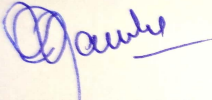
475	7/2/2023	0710102066402022(No.of Docs 7)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	14-02-2023	Page No. 4-11 True Copy Sign Missing	SURUCHIM14
476	13-02-2023	0710102078132022(No.of Docs 1)	0710102078132022/2	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	14-02-2023	Index Missing and 1 Rs. Court and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	Mahi2018@
477	13-02-2023	0710102103192022(No.of Docs 1)	0710102103192022/6	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-02-2023	Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	sumit.roy
478	13-02-2023	0710102089142022(No.of Docs 2)	0710102089142022/4	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	14-02-2023	Address Missing in Affidavit	advocatevinod
479	13-02-2023	0710102106202022(No.of Docs 1)	0710102106202022/1	COMPANY PETITION IB (IBC)/32(ND)2023	SHRIKRISHAN YOGI VS. SWIMS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	14-02-2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	pulkit Kapoor099
480	13-02-2023	0710102097032022(No.of Docs 1)	0710102097032022/2	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATE LIMITED	IBC under Sec 7	14-02-2023	Ticket Not Allowed Mid on Vakalatnama	henna15
481	13-02-2023	0710102010552023(No.of Docs 1)	0710102010552023/1	INTERLOCUTORY APPLICATION (I.B.C)/688(ND)2023	HEMALATA HOSPITALS LIMITED VS. SIBA KUMAR MOHAPATRA	Sec 60(5)	14-02-2023	Page No. Missing in PDF According your Index	Shouryendu
482	19-12-2022	0710102104502022(No.of Docs 0)	0710102104502022/1	COMPANY PETITION IB (IBC)/38(ND)2023	VISION PLUS GLOBAL SERVICES PRIVATE LIMITED VS. KARVY DIGIKONNECT LIMITED	IBC Under Sec 9	14-02-2023	Counsel Detail Incomplete After Index	
483	13-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/3	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	14-02-2023	E-Stamp Paper Missing	Mohit0227
484	13-02-2023	0710102088532022(No.of Docs 2)	0710102088532022/1	INTERLOCUTORY APPLICATION (I.B.C)/5423(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED VS. DESTINOS INDIA GURUS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-02-2023	Need to Applicant Sign on Every Pages in Written Submission and Page No. 5-135 True Copy Sign Missing in Annexures	aguptalaw
485	13-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/1	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	14-02-2023	Index Missing and E-Stamp Paper Missing	27071997
486	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
487	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
488	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
489	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
490	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
491	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
492	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency

493	11/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/3	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	14-02-2023	E-Stamp Paper Missing	advocatevinod
494	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
495	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
496	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
497	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
498	14-04-2022	0710102028972022(No.of Docs 0)	0710102028972022/4	COMPANY PETITION IB (IBC)/405(ND)2022	G T IRON STORE VS. AMBA SHAKTI ISPAT LIMITED	IBC Under Sec 9	14-02-2023	Address Wrong in Affidavit	
499	14-04-2022	0710102028972022(No.of Docs 0)	0710102028972022/4	COMPANY PETITION IB (IBC)/405(ND)2022	G T IRON STORE VS. AMBA SHAKTI ISPAT LIMITED	IBC Under Sec 9	14-02-2023	Address Wrong in Affidavit	
500	14-04-2022	0710102028972022(No.of Docs 0)	0710102028972022/4	COMPANY PETITION IB (IBC)/405(ND)2022	G T IRON STORE VS. AMBA SHAKTI ISPAT LIMITED	IBC Under Sec 9	14-02-2023	Address Wrong in Affidavit	
501	14-04-2022	0710102028972022(No.of Docs 0)	0710102028972022/4	COMPANY PETITION IB (IBC)/405(ND)2022	G T IRON STORE VS. AMBA SHAKTI ISPAT LIMITED	IBC Under Sec 9	14-02-2023	Address Wrong in Affidavit	
502	10/2/2023	0710102016032022(No.of Docs 2)	0710102016032022/1	INTERLOCUTORY APPLICATION (I.B.C)/976(ND)2022	MR. RAJU P. KESAVAN RESOLUTION PROFESSIONAL OF REAL VIDEO IMPACT PVT. LTD	Sec 60(5)	14-02-2023	Need to File in IA	Asavrajan@123
503	11/2/2023	0710102079022022(No.of Docs 2)	0710102079022022/1	INTERLOCUTORY APPLICATION (I.B.C)/4964(ND)2022	M/S VINTAGE FOOTWEAR PRIVATE LTD. VSI WORLD BUSINESS SOLUTIONS PVT LTD	Sec 60(5)	14-02-2023	Index Missing	rmalik2301
504	13-02-2023	0710102073412022(No.of Docs 1)	0710102073412022/7	COMPANY PETITION IB (IBC)/695(ND)2022	NARENDER STEEL & ALLOYS VS. JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14-02-2023	Counsel Detail Incomplete in Synopsis and Need to Applicant Sign on Every Pages in Synopsis and Verify Place Missing in Affidavit	Corporex
505	11/2/2023	0710102107102022(No.of Docs 2)	0710102107102022/2	INTERLOCUTORY APPLICATION (I.B.C)/6371(ND)2022	BRIJESH KUMAR TAMBER	Application under any other provisions- IBC	14-02-2023	Wrongly Filed Need to be IA	brijesh_tamber
506	8/9/2022	0710102073412022(No.of Docs 0)	0710102073412022/6	COMPANY PETITION IB (IBC)/695(ND)2022	NARENDER STEEL & ALLOYS VS. JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14-02-2023	Page No. Missing in PDF	
507	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
508	11/2/2023	0710102061262022(No.of Docs 3)	0710102061262022/3	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATE LIMITED VS. INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	14-02-2023	Master Index Missing and Counsel Details Incomplete After Index and E-Stamp Paper and Affidavit Missing and Pagination Wrong in PDF According your Index	sdancit
509	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
510	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv

511	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
512	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
513	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
514	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
515	11/2/2023	0710102018482022(No.of Docs 2)	0710102018482022/3	COMPANY PETITION IB (IBC)/240(ND)2022	OPJK PAPER COMPANY THROUGH MR. BHAVYA JAIN VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	14-02-2023	Index Missing	RudrajitGhosh
516	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
517	13-02-2023	0710102011332022(No.of Docs 1)	0710102011332022/4	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS. FENEXA TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	14-02-2023	Index Missing	IPSHAILENDRASINGH
518	10/2/2023	0710102079762022(No.of Docs 1)	0710102079762022/3	COMPANY PETITION (COMPANIES ACT)/192(ND)2022	SILVERSKILLS PRIVATE LIMITED	Sub-Section (1) of Section 66.	14-02-2023	Page 6 according to PDF Not Clear	sarfaraz
519	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
520	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
521	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
522	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
523	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
524	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
525	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
526	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
527	10/2/2023	0710102097252022(No.of Docs 2)	0710102097252022/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2023	SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS. EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	14-02-2023	E-stamp missing	rachitmit
528	10/2/2023	0710102078242020(No.of Docs 1)	0710102078242020/10	COMPANY PETITION IB (IBC)/908(ND)2020	ORATOR MARKETING PVT .LTD VS. SAMTEX DESINZ PVT LTD	IBC under Sec 7	14-02-2023	Counsel details msising in Page 2 according to PDF	vimalkumar_irp

529	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
530	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
531	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
532	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
533	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
534	14-02-2023	0710102070012020(No.of Docs 1)	0710102070012020/8	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	14-02-2023	Wrongly Filed Need to be IA	VP SHARMA
535	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
536	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
537	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
538	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
539	11/11/2022	0710102093482022(No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	14-02-2023	One advocate sign msising in Vakalatnama	
540	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
541	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
542	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
543	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
544	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
545	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
546	20-07-2021	0710102046772021(No.of Docs 0)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	14-02-2023	Page No. 93-95, 154-158, 166-167, Page Not Clear	
547	9/2/2023	0710102004432023(No.of Docs 1)	0710102004432023/2	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2023	SHYAM ARORA VSM/S INCOM WIRES & CABLES PVT. LTD.	Sec 60(5)	13-02-2023	Pagination msising in Vakalatnama	shyam1968

548	9/2/2023	0710102008102020(No.of Docs 1)	0710102008102020/14	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	13-02-2023	Page Numbers msising in Index, Place the Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	Legalways_offices
549	10/2/2023	0710102003442023(No.of Docs 2)	0710102003442023/1	COMPANY PETITION (COMPANIES ACT)/31(ND)2023	ORIENT LANDBASE PRIVATE LIMITED	Sec. 55(3)	13-02-2023	Please attach Court last order	kandk
550	9/2/2023	0710102008622022(No.of Docs 2)	0710102008622022/3	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/10(ND)2022	MORIA TEA ESTATE LIMITED	Sec. 230-232 - Second Motion	13-02-2023	Additional Affidavit to be filed in separate miscellaneous diary number	spsc
551	9/2/2023	0710102011332022(No.of Docs 1)	0710102011332022/3	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS. FENEXA TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	13-02-2023	Counsel details missing in Index	IPSHAIENDRASINGH
552	9/2/2023	0710102020482020(No.of Docs 2)	0710102020482020/7	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	13-02-2023	Words are hiding in Pages 59 and 60,66,67 according to PDF, True Copy sign msising in Pages 13 to 82 according to PDF	zainkhan


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